

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**STARRED QUESTION NO. *298
TO BE ANSWERED ON 22.03.2018**

ACHIEVEMENTS OF SCHEMES FOR SCs, STs & OBCs IN HARYANA

***298. KUMARI SELJA:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of schemes being implemented by the Ministry for the welfare of SCs, STs and OBCs in the country, with particular reference to Haryana;
- (b) the targets and achievements of each of these schemes in that State during the last three years, year-wise and scheme-wise;
- (c) whether there have been shortfalls in achievements under those schemes; and
- (d) if so, the details thereof, scheme-wise and the reasons therefor?

ANSWER

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWAR CHAND GEHLOT)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in Reply to Rajya Sabha Starred Question No. 298 for 22-03-2018.

- (a) : The details of schemes being implemented by the Ministry for the welfare of Scheduled Castes (SCs), Other Backward Classes (OBCs) and by Ministry of Tribal Affairs for Scheduled Tribes (STs) in the country (including Haryana) are given in Annexure-I.
- (b) : The schemes being implemented by the Ministry of Social Justice and Empowerment are such that targets are not fixed. Scheme-wise and year-wise achievements during the last three years in Haryana are at Annexure-II.
- (c) & (d): No, Sir. No shortfall in achievements has been reported.

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Referred to reply to part (a) to Rajya Sabha Starred Question No. 298 for 22-03-2018.

I. MAJOR SCHEMES FOR SCHEDULED CASTES (SCs), OTHER BACKWARD CLASSES (OBCs) & SCHEDULED TRIBES

(a) Details of schemes of the Ministry of Social Justice & Empowerment for SCs and OBCs in the country including Haryana are as follows:

A. SCHEMES FOR SCs

1. PRE-MATRIC SCHOLARSHIPS FOR SC STUDENTS STUDYING IN CLASSES IX & X: The objectives of the scheme are to support parents of SC children for education of their wards studying in classes IX and X to reduce the incidence of drop-out. Parent/Guardian's income should not exceed Rs. 2.5 lakh per annum.

2. POST MATRIC SCHOLARSHIP FOR SCHEDULED CASTE STUDENTS: This is a centrally sponsored scheme. The objective of the Scheme is to provide financial assistance to scheduled caste students studying at post matriculation or post-secondary stage to enable them to complete their education. Annual ceiling on family income: Rs.2,5 lakh p.a. from selection year 2013-14

3. BABU JAGJIVAN RAM CHHATRAWAS YOJNA: The objective of the Scheme is to provide residential accommodation facilities to SC Boys and Girls studying in middle schools, higher secondary schools, colleges and universities.

4. SCHEME FOR UPGRADATION OF MERIT OF SC STUDENTS: The objective of the Scheme is to upgrade the merit of SC students by providing them remedial and special coaching in classes IX to XII. The coaching should start at class IX level and continue till a student completes class XII.

5. NATIONAL FELLOWSHIP FOR SCHEDULED CASTE STUDENTS: The Central Sector scheme caters to the requirements of the Scheduled Caste students for pursuing research degree in universities, research institutions and scientific institutions such as M.Phil. and Ph.D. UGC is the nodal agency for implementing the scheme.

6. SCHOLARSHIP OF TOP CLASS EDUCATION FOR SC STUDENTS: Objective of the Scheme is to promote qualitative education amongst SC students, by providing full financial support for pursuing studies beyond 12th class through about 175 notified institutions of excellence spread all over the country. The annual family income ceiling from all sources for eligibility under the Scheme is Rs.4.50 lakh.

7. NATIONAL OVERSEAS SCHOLARSHIP : The Scheme provides financial assistance to the finally selected candidates for pursuing Master level courses and Ph.D abroad in the accredited Institutions/University by an authorized body of that country, under the Scheme. Total family income from all sources of the employed candidate or his/her parents/guardians, shall not exceed Rs.6,00,000.

8. FREE COACHING FOR SC AND OBC STUDENTS: The objective of the Scheme is to provide coaching of good quality for economically disadventaged SC and OBC candidates to enable them to appear in competitive examinations and succeed in obtaining an appropriate job in Public/Private sector. The Scheme will be implemented through reputed coaching institutions/centres. Only students

belonging to SCs and OBCs having total family income from all sources of Rs.6.00 lakh or less per annum will be eligible for benefits under the Scheme.

9. ASSISTANCE TO STATE SCHEDULED CASTES DEVELOPMENT CORPORATIONS: This is a Centrally Sponsored Scheme for participating in the equity share of the State Scheduled Castes Development Corporation (SCDCs) in the ratio of 49:51 (Central: State) was introduced in 1979. The SCDCs finance employment oriented schemes to cover: (i) Agriculture and allied activities including minor irrigation, (ii) Small Scale Industry, (iii) Transport and (iv) Trade and Service Sector.

10. SPECIAL CENTRAL ASSISTANCE (SCA) TO SCHEDULED CASTES SUB-PLAN (SCSP): Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCSP) is a central sector scheme, started in 1980, under which 100 per cent grant is given to the States/UTs, as an additive to their Scheduled Castes Sub Plan (SCSP). The main objective is to give a thrust to family oriented schemes of economic development of SCs below the poverty line.

11. VENTURE CAPITAL FUND FOR SCHEDULED CASTE ENTREPRENEURS: The Government set up a Venture Capital Fund for Scheduled Castes during 2014-15. The Scheme is being implemented by the IFCI Limited. The objectives of the Scheme are to promote entrepreneurship amongst the Scheduled Castes who are oriented towards innovation and growth technologies and to provide concessional finance to the scheduled caste entrepreneurs.

12. CREDIT ENHANCEMENT GUARANTEE SCHEME FOR YOUNG AND START- UP ENTREPRENEURS BELONGING TO SCHEDULED CASTES: The Credit Enhancement Guarantee Scheme for Scheduled Castes was initiated in 2014-15. The Scheme is implemented by the IFCI Ltd. The funds under the scheme are allocated towards Credit Enhancement Guarantee for Young and Start –up Entrepreneurs, belonging to Scheduled Castes.

13. CENTRAL ASSISTANCE TO STATES/UTS FOR EFFECTIVE IMPLEMENTATION OF THE PROTECTION OF CIVIL RIGHTS ACT, 1955 AND THE SCHEDULED CASTES AND THE SCHEDULED TRIBES (PREVENTION OF ATROCITIES) ACT, 1989: For effective implementation of the two Acts, scheme provides Central assistance mainly for (i) strengthening of the enforcement and judicial machinery, (ii) setting up and functioning of exclusive Special Courts. (iii) incentive for inter caste marriages, where one of the spouses is a member of a SC at a uniform rate of Rs.2.5 lakh. (iv) publicity and awareness generation, and (v) relief and rehabilitation of the affected persons.

14. PRADHAN MANTRI ADARSH GRAM YOJANA: The Centrally Sponsored Scheme 'Pradhan Mantri Adarsh Gram Yojana' (PMAGY) is being implemented for integrated development of Scheduled Castes (SC) majority villages having SC Population concentration greater than 50%. The principal objective of the Scheme is integrated development of SC majority Villages primarily through convergent implementation of the relevant Central and State Schemes.

15. ASSISTANCE TO VOLUNTARY ORGANIZATION WORKING FOR THE WELFARE OF SCs: The basic objective/purpose of the scheme of Grant-in-Aid (GIA) to Voluntary Organizations is to provide financial assistance for undertaking projects for the development of the Scheduled Castes, so as to bring them into the mainstream of development by assisting them in the provision of education, health & skill development.

16. DR AMBEDKAR FOUNDATION: Dr. Ambedkar Foundation was set up on 24th March, 1992. The main objective of the Dr. Ambedkar Foundation, include implementation of programmes and activities for furthering the ideology and message of Babasaheb Dr. Ambedkar among the masses in India as well as abroad. Some of the major schemes of the Foundation include (i) Dr. Ambedkar

National Relief to the Scheduled Caste Victims of Atrocities Scheme (ii) Dr. Ambedkar Medical Aid scheme (iii) Dr. Ambedkar Scheme for Social Integration through Inter-Caste Marriages

17. CORPORATIONS: The National Scheduled Castes Finance & Development Corporation and National Backward Classes Finance & Development Corporation through their credit (loan based) and non credit based schemes (skill development) provide assistance to target groups of SC and OBCs of below double the poverty line for improving their economic status.

B. SCHEMES FOR WELFARE OF OBCs

1.PRE-MATRIC SCHOLARSHIP TO THE OBCs: The aim of this Scheme is to motivate children of OBCs studying at Pre-Matric stage. Scholarships are awarded to students belonging to OBCs whose parents'/ guardian's income from all sources does not exceed Rs. 2,50,000/- per annum. The Scheme has been revised w.e.f. 2017-18. The Scheme is a "Funds-Limited" Scheme. The rates under the scheme are as follows (i) **Day Scholars:** Class I to X Rs. 100/- p.m for 10 months.(ii) **Hostellers:** Class III to X Rs. 500/- p.m. for 10 months.

2.POST-MATRIC SCHOLARSHIP FOR OBC STUDENTS : The Scheme is intended to promote higher education by providing financial support to OBC students studying at post-Matric/post-secondary levels leading to their earning Ph.D. degrees. The Scheme is a "Funds-Limited" Scheme. At present, the parental income ceiling for eligibility under the Scheme is Rs.1.00 lakh per annum. The rates under different Post-Matric Courses ranges between Rs. 750 per month and Rs. 260 per month for hostellers. For the day scholars the range is Rs. 350 to Rs. 160.

3.CONSTRUCTION OF HOSTELS FOR OBC BOYS AND GIRLS: The Scheme of Construction of Hostels for OBC Boys and Girls has been revised w.e.f. 2017-18. The Scheme aims at providing hostel facilities to students belonging to socially and educationally backward classes, especially from rural areas to enable them to pursue secondary and higher education.

4.NATIONAL FELLOWSHIP (NF) FOR OBC STUDENTS: The scheme aims at providing financial assistance to the OBC students in obtaining quality higher education leading to degrees such as M.Phil and Ph.D in universities, research institutions and scientific institutions. The UGC is the nodal agency for implementing the scheme.

5.Dr. AMBEKAR SCHEME OF INTEREST SUBSIDY ON EDUCATIONAL LOANS FOR OVERSEAS STUDIES FOR STUDENTS BELONGING TO THE OTHER BACKWARD CLASSES (OBCs) AND ECONOMICALLY BACKWARD CLASSES (EBCs): The objective of the scheme is to award interest subsidy to meritorious OBC and EBC students so as to provide them better opportunities for higher education abroad and enhance their employability. For OBC candidates, total income from all sources of the employed candidate or his/her parents/guardians in case of unemployed candidate shall not exceed present Creamy Layer criteria.

6. ASSISTANCE FOR SKILL DEVELOPMENT OF OBCs/DNTs/EBCs: The aim of the scheme is to involve the voluntary sector and National Backward Classes Finance and Development Corporation (NBCFDC) to improve educational and socio- economic conditions of the target group i.e. OBCs/DNTs/EBCs, with a view to upgrade their skill to enable them to start income generating activities on their own or get gainfully employed in some sector or the other. The scheme has been revised in 2017-18 with focus on skill development. As per revised scheme, all applications as new cases of NGOs under the scheme are to be applied to National Backward Classes Finance and Development Corporation (NBCFDC) directly.

C. SCHEMES FOR STs

Schemes for STs are implemented by M/o Tribal Affairs. The Ministry of Tribal Affairs has informed that no community has been specified as a Scheduled Tribe in the State of Haryana. Major schemes run by the Ministry of Tribal Affairs for STs are as follows:

1. Scheme of Girls & Boys Hostels for STs
2. Scheme of Ashram Schools in Tribal Areas
3. Scheme of Vocational Training in Tribal Areas
4. Grants-in-Aid to Voluntary Organizations working for the Welfare of Scheduled Tribes
5. Scheme for Strengthening Education among ST Girls in Low Literacy Districts
6. Special Central Assistance to Tribal Sub Scheme (SCA to TSS) (hitherto known as SCA to Tribal Sub Plan (TSP)
7. Grants under Article 275(1) of the Constitution
8. Development of Particularly Vulnerable Tribal Groups (PVTGs)
9. Institutional Support for Marketing and Development of Tribal Products/Produce
10. Scheme of "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP
11. Tribal Research Institute (TRI)
12. In addition to above, to maximize retention of ST students at various stages of school education and promoting higher learning, monetary incentives are provided by Ministry of Tribal Affairs in the form of scholarships such as Pre Matric Scholarship, Post Matric Scholarship, National Overseas Scholarship, Scholarship for Top Class Education and Rajiv Gandhi National Fellowship for ST students.

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Referred to reply to part (b) to Rajya Sabha Starred Question No. 298 for 22-03-2018.

Scheme wise details of financial (Funds Released) and physical achievements (Number of beneficiaries) under the Scheme specifically for the State of Haryana during last three years.

Rs in Lakh

S No.	Name of the Scheme	2014-15		2015-16		2016-17	
		Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries
1	Babu Jagjivan Ram Chhatrawas Yojna	170.40	80	232.30	300	244.17	Not reported
2	Free Coaching for SC and OBC Students	8.38	50	16.75	100	--	--
3	Top Class Education for SC Students	Grant-in-Aid is not released State-wise but to the notified institutions under the scheme.					
4	Upgradation of Merit of SC Students.	7.25	29	6.75	27	7.00	28
5	Special Central Assistant to Scheduled Cast sub Plan SCA to SC-SP	0.00	82682	0.00	7596	17.52	Not reported
6	Grant in aid to Voluntary Organization working for Scheduled Caste	15.32	305	0.00	0	43.22	380
7	Scheduled Castes Development Corporation	0.00	0.00	0.00	0.00	96.00	Not reported
8	Post Matric Scholarship for Scheduled Caste	2700	105184	6867	76222	10735	94377
9	Implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.	178.62	Relief to atocity victims=314 Inter-Caste Marriage=249	160	Relief to atocity victims=379 Inter-Caste Marriage=359	458.55	Relief to atocity victims=487 Inter-Caste Marriage=465
10	Pre Matric Scholarship for Scheduled Caste	--	--	3279.66	143537	--	--
11	National Fellowship for Scheduled Caste students	No State-wise allocation is made under the scheme.					
12	National Overseas Scholarship for Scheduled Caste.	No State-wise allocation is made under the scheme.					
13	Pradhan Mantri Adarsh Gram Yojana	120	--	--	--	132	--

14	Pre-Maric Scholarship to Other Backward Class (OBC)	--	--	--	--	342.82	38000
15	Post-Maric Scholarship to Other Backward Class (OBC)	--	--	1494.29	50000	--	--
16	Dr. Ambedkar Medical Aid Scheme	0.37	1	6.02	5 Proposals	6.07	5 Proposals
17	Dr. Ambedkar Scheme for Social Integration through Inter-Caste Marriages	5.00	2	5.00	2	0.00	0
18	Dr. Ambedkar National Relief for Scheduled Castes/Scheduled Tribes victims of Atrocities.	0.00	0	0.00	0	2.0	1
19	Assistance for Skill Development of OBCs/ DNTs/ EBCs	3.39	180	--	--	--	--
20	Construction of Hostel for OBC Boys and Girls	--	--	--	--	--	--
21	Credit Based Schemes of National Scheduled Castes Finance Development Corporation	95.80	54	1223.96	2116	249.69	186
22	Non-Credit Based Schemes of National Scheduled Castes Finance Development Corporation for Skill Development Training Programme for Scheduled Castes.	27.20	320	47.30	330	153.30	1128
23	Scheme of National Backward Class Finance Development Corporation of loan disbursement to OBCs.	350.0	1118	1200	3557	826.31	2477
24	Scheme of National Backward Class Finance Development Corporation for Skill Development Training Programme for OBCs.	70.22	860	155.84	1330	78.7	1226